

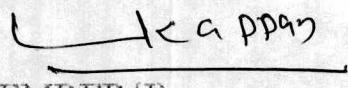
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O.A. No. 426 of 2000

CORAM: Hon'ble Mr. Justice K.Thankappan, Member(J)
Hon'ble Mr. C.R.Mohapatra, Member (A)

Order dated: 25.06.2008

Since the matter is pending from 2002 onwards and evenafter serving notice to the Ld. Counsel as well as to the applicant, there is no appearance, after hearing the Ld. Counsel Mr. R.C.Rath, appearing on the side of the Respondents, we are of the view that the matter has become infructuous, which is accordingly dismissed as not pressed.


MEMBER (A)


MEMBER(J)